

Tripartite agreement with French Railways

892. SHRI MAJEED MEMON: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that Indian Railways have entered into a tripartite agreement with French Railways (SNCF) and French Development Agency (AFD); and

(b) if so, the details of the grant-in aid financing of 7 lakh euros and the list of stations to be covered under the agreement, State/UT-wise?

THE MINISTER OF RAILWAYS (SHRI PIYUSH GOYAL): (a) No, Sir. However, Indian Railway Station Development Corporation Ltd. (IRSDC) has entered into a Three-Party FEXTE (Fund for Technical Expertise and Experience Transfer) Partnership Agreement executed on 10th June 2019 with The Agence Francaise De Development (AFD) (the French Development Agency) and SNCF-Hubs and Connexions (Technical Partner).

(b) AFD have agreed to provide Seven Lacs Euro in kind through SNCT-Hubs and connexions as technical partner for training and capacity building etc. of IRSDC team. In addition, SNCF-Hubs and Connexions are to provide advisory services to IRSDC for design, developing, managing, structuring and implementing Railway station development projects in Pune (Maharashtra) and Bangalore (Karnataka). They have also agreed to provide global case studies for best practices and discuss success and failure studies on station development.

**Hawkers and unauthorised vendors
around stations**

893. SHRI MAJEED MEMON: Will the Minister of RAILWAYS be pleased to state:

(a) the number of unscrupulous hawkers and unauthorised vendors booked under Section 144 of the Railways Act, 1989 in the last five years; and

(b) the preventive steps taken by the Ministry to dismantle all unauthorised kitchens in and around the station limits or along the tracks to stop the source supply of items for vending?

THE MINISTER OF RAILWAYS (SHRI PIYUSH GOYAL): (a) The number of unscrupulous hawkers and unauthorised vendors booked under Section 144 of the Railways Act, 1989 in the last five years over Indian Railways are as under:-